NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 274/16	TP 118/17	Hearing	433(e)/ 433(f)	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs Pickthemup Technologies Pvt. Ltd.

SL.	NAME (IN CAPITAL)
	C DUCKE NUMBER

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1 Raybuman MD 9620212325

Politioners

Counsel for petitioner is present. Form-5 was already filed. Registry is directed to check and put up. $\ \ \, \ \, \ \, \ \,$

List it on 31.08.2017.

MEMBER (J)

MEMBER (T)